COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 90 OF 2016

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Essar Power Gujarat Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan

Mr. Prabat Mehrotra

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Nehul Sharma for R-1

Ms. Anushree Bardhan Mr. Pulkit Agrwal for R-2

ORDER

At the request of learned counsel for the appellant, list the matter for hearing on <u>06.09.2018.</u>

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

mk/tpd